

study to determine the utility of importing any equipment before permitting import thereof;

(c) if so, the number of cases in which the Committee had not given permission for importing such equipments manufactured in the country;

(d) whether Government propose to reconsider such cases; and

(e) if so, by what time and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Import of Capital Goods is allowed by the appropriate committee as laid down in the Import Export Policy and the Hand-Book of Procedures after the essentiality of the import has been certified and indigenous clearance given.

(b) A High Power Committee has been set up by the Ministry of Industry to review the procedures for import of capital goods. The report of the committee is awaited.

(c) to (e). The Committee is not considering any individual cases. Hence question does not arise.

[*Translation*]

Demand of Janata Cloth in U.P.

7939. SHRI HARISH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) the total demand of Janata cloth in Uttar Pradesh and the quantity of Janata cloth, in metres, allotted to this State during 1985 and 1986; and

(b) the steps proposed to be taken to increase the quota of Janata cloth for this State?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) Janata Cloth allocation to different States, including Uttar Pradesh is based on the total target

for Janata cloth fixed for the country as a whole and not on the basis of demand. The production target of Janata cloth for Uttar Pradesh for 1985-86 was 100 and 120 million square metres out of the total target of 420 and 500 million square metres respectively.

(b) It is not proposed to increase the quota of Janata cloth for Uttar Pradesh since the State is already producing Janata cloth in excess of their entitlement for consumption within the State.

Progress of BEL'S Unit in Kotdwar, Uttar Pradesh

7940. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the construction work of the Kotdwar Unit of Bharat Electronics Ltd. is far behind the schedule; and

(b) if so, the steps proposed to be taken to complete the construction of this unit in time?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir. The construction work on BEL's unit at Kotdwar (UP) is going on as per schedule.

(b) Does not arise.

Water for Civil Population of Ranikhet Cantonment Area

7941. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the fact that the civil population of Ranikhet cantonment area in Uttar Pradesh get less water than their requirement during summer; and

(b) if so, the steps being taken to make more water available to the civilian population?